

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 116/2025

In the matter of
Resident Welfare Association
A1 Block Janakpuri

Applicant

Versus

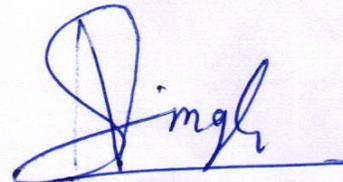
Delhi Jal Board & Ors.

Respondents

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Filed by:



AJAY VIKRAM SINGH

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Filed on: 04.06.25

BEFORE THE NATIONAL GREEN TRIBUNAL
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Resident Welfare Association
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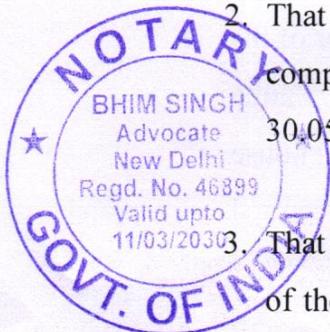
Delhi Jal Board & Ors.

Respondents

**Undertaking-cum-affidavit on behalf of Respondent DJB,
Chief Engineer Delhi Jal Board**

I, Mukesh Jindal, S/o Sh. R.B. Jindal, aged about 59 years, currently posted as Chief Engineer of Delhi Jal Board, having office at DJB, Varunalaya, Phase-II, Jhandewalan, New Delhi, do hereby solemnly affirm and declare as under:-

1. The Deponent is well conversant with the facts and circumstances of the case, as per the records maintained by the Department and as such competent to swear and depose the present undertaking-cum-affidavit.
2. That the present undertaking-cum-affidavit is being filed in compliance with the directions contained in the order dated 30.05.2025 passed by this Hon'ble Tribunal.
3. That it is respectfully submitted that the restoration/repair work of the peripheral sewer line are currently underway and shall be completed on or before 30.06.2025 and the problem will be



remediated and it will be ensured that none of the residents gets the supply of water having e-coli and total coliform. However, for permanent solution, the existing more than 40 years old water line and sewer lines in the affected area as reflected on Page No. 52 in OA 116/2025, as outlived its life will be replaced by DJB by laying new water and sewer lines. The request for the budget in the current year action plan has been made. On availability of budget the tenders for the work will be called and the work will be executed. The work will be completed in a period of six months after award of works and after rainy season is over. This has also been informed to the applicant RWA by concerned Executive Engineer (DJB).

4. That earlier, as per the report of the Central Pollution Control Board (CPCB), twenty(20) samples were collected by CPCB out of which six (06) water samples failed. Subsequently, Delhi Jal Board (DJB) got collected water samples by the staff of Director Treatment Quality Control (DTQC) laboratory, DJB on dated 31.05.2025 from the same five (05) houses out of those six (06) houses where samples failed as per CPCB report. As per test report of DJB Quality Control Laboratory(ISO Certified 9001:2015) , all five samples from the following residences A-1/65 GF, A-1/63 GF, A-1/57 SF, A-1/141 SF and A-1/148 SF have been found to meet the potable water standards. The remaining sample from one house (A1-130 SF) could not be collected as the door of the house was not opened despite visit by DJB team on 31.05.2025 and on 03.06.2025. However, sample from just adjacent house A1-131 was also taken on 31.05.2025 and has been reported



as satisfactory as per the DJB Quality Control Laboratory. **The test report is annexed as R-1.**

5. That in respect of the one remaining house where the water sample earlier failed, DJB will again try and a sample shall be collected and tested, and necessary remedial action shall be taken, if required, in accordance with the findings.
6. That the Department is committed to ensuring compliance with the directions of this Hon'ble Tribunal and the present undertaking.

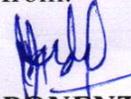


DEPONENT
CHIEF ENGINEER (WEST)
DELHI JAL BOARD

Govt. of NCT of Delhi, Varunalaya Phase-II
Karol Bagh, New Delhi-110005

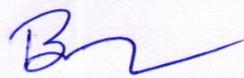
VERIFICATION

Verified at New Delhi on this ____ day of June 2025 that the contents of mentioned in the above said affidavit are true and correct to the best of my knowledge derived from the official records and nothing material has been concealed there from.

DEPONENT

ATTESTED


NOTARY PUBLIC, DELHI

04 JUN 2025

CHIEF ENGINEER (WEST)
DELHI JAL BOARD
Govt. of NCT of Delhi, Varunalaya Phase-II
Karol Bagh, New Delhi-110005

"STOP CORONA VIRUS-Wash Your Hand/Wear Mask/Maintain Social Distance"



Delhi Jal Board

DELHI JAL BOARD
(GOVT. OF N.C.T. DELHI)
QUALITY CONTROL LABORATORY,
W.T.P. HAIDERPUR, DELHI-110085



DJB/QCL/HP/MICRO/RP/02

Report No. 50

Dated : 02.06.2025

(ISO Certified 9001:2015)

To

Zone - West

Circle C-08

Division D- 082

Report Generated Date: - 02.06.2025

Date of Collection: - 31.05.2025

Reference: - Comp No.59, 60, 61, 62, 63 & 64

Dated 30.05.2025

BACTERIOLOGICAL EXAMINATION REPORT
(SATISFACTORY)

Water Samples Collected from: - _____ A1-Block, Janakpuri _____

S. No.	PARTICULARS	Clarity	R/Cl2 (mg/L)	Total Coliform
1.	Mr. Ratan Lal Verma, HNo. A1/65, Ground Floor, A1-Block Janakpuri.	Clear	0.38	0
2.	Mr. Vaibhav, HNo. A1/63, Ground Floor, A1-Block Janakpuri.	Clear	0.25	0
3.	Mr. Bharat Sehgal, HNo. A1/57, 2 nd Floor, A1-Block Janakpuri.	Clear	0.32	0
4.	Ms. Rajini Mahajan, HNO.A1/141, 2nd Floor, A1 Block Janakpuri.	Clear	0.29	0
5.	Ms. Sapna, HNO. A1/148, 2nd Floor, A1 Block Janakpuri.	Clear	0.23	0
6.	Mr. Jagdish, HNO.A1/131, Ground Floor (Parking), A1 Block Janakpuri.	Clear	0.59	0

Remarks: -All Above Collected Water Samples Found Bacteriologically Satisfactory.

Amal
02/06/25
A.C.W.A

02.6.25
Bacteriologist

02/06/2025
Asst. Bacteriologist



**DELHI JAL BOARD (GOVT. OF N.C.T. DELHI)
QUALITY CONTROL LABORATORY,
WATER TREATMENT PLANT HAIDERPUR,
DELHI-110005.**



TEST REPORT

Nature of sample: Drinking water/Public Complaint			
Customer Name	Mr. Jagdish	Unique Identification No.	A1031525
Customer Address	H.No.- A1/131 Ground Floor, A1- Block, Janakpuri.	Letter no/Receipt No./Complaint no.	64
Letter date/Complaint date	30.05.2025	Date of Analysis started	01.06.2025
Date of Sample Collection/Deposit	31.05.2025	Date of Analysis Completed	02.06.2025
Sample Collected/deposited by	Mr. Kaushal	Reporting Date	02.06.2025
Sample details-			
S. No.	Particulars of Samples	Quantity of Samples	
1.	Clear	04 Litre	

Test Results

S. No.	Characteristics	Unit	Test Methods	As per IS 10500-2012		Results
				Desirable limit	Permissible limit	
1.	Colour	CU	IS 3025 Part-4 (2021)	5	15	2 CU
2.	Odour	--	IS 3025 Part-5 (2018)	Agreeable	Agreeable	Agreeable
3.	Turbidity	NTU	IS 3025 Part-10 (1984:RA2022)	1	5	3.12
4.	Electrical Conductivity at 25°C	µS/cm	IS 3025 Part -14 (2013:RA2019)	-	-	274.0
5.	Total Dissolved Solids at 180°C	mg/l	IS 3025 Part -16 (2023)	500	2000	174.1
6.	pH at 25°C	--	IS 3025 Part-11 (2022)	6.5-8.5	No relaxation	7.5
7.	Phenolphthalein Alkalinity	mg/l	IS 3025 Part -23(1986:RA2019)	--	--	Nil
8.	Total Alkalinity as CaCO ₃	mg/l	IS 3025 Part -23(1986:RA2019)	200	500	73.0
9.	Total Hardness as CaCO ₃	mg/l	IS 3025 Part -21(2009:RA2019)	200	500	112.0
10.	Ammonical-Nitrogen	mg/l	IS 3025 Part-34 (1988:RA2019)	0.5	No relaxation	ND
11.	Nitrite (N)	mg/l	IS 3025 Part-34 (1988:RA2019)	--	--	ND
12.	Chlorides as Cl	mg/l	IS 3025 Part -32 (1988:RA2019)	250	1000	14.0
13.	Residual Chlorine	mg/l	IS 3025 Part -26 :2021	0.2	1.0	0.59
14.	Coliform Count	MPN/100ml	IS 1622 (1981)	Nil	Nil	0

Remark: On the basis of above tested parameters, water sample 1 found satisfactory and may be used for drinking purpose.

Meeta
02/06/25
Tested By
(Asstt. Chemist)

Hg
2/6/25
Reviewed By
(Chemist)

Amey
2/6/25
Authorized Signatory
(ACWA HP - I)

Disclaimer

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2. The results apply to the sample as received.
3. Samples will be stored for a period of 03 days from the date of issue of test report.
4. This laboratory does not hold any responsibility for variation in results for samples kept on hold for want of clarification.



DELHI JAL BOARD (GOVT. OF N.C.T. DELHI)
QUALITY CONTROL LABORATORY,
WATER TREATMENT PLANT HAIDERPUR,
DELHI-110085.



TEST REPORT

Nature of sample: Drinking water/Public Complaint

Customer Name	Mr. Ratan Lal Verma	Unique Identification No.	A531525
Customer Address	H.No.- A1/65 Ground Floor, A1- Block, Janakpuri.	Letter no/Receipt No./Complaint no.	59
Letter date/Complaint date	30.05.2025	Date of Analysis started	01.06.2025
Date of Sample Collection/Deposit	31.05.2025	Date of Analysis Completed	02.06.2025
Sample Collected/deposited by	Mr. Kaushal	Reporting Date	02.06.2025

Sample details-

S. No.	Particulars of Samples	Quantity of Samples
1.	Clear	04 Litre

Test Results

S. No.	Characteristics	Unit	Test Methods	As per IS 10500-2012		Results
				Desirable limit	Permissible limit	
						1
1.	Colour	CU	IS 3025 Part-4 (2021)	5	15	2 C.U.
2.	Odour	--	IS 3025 Part-5 (2018)	Agreeable	Agreeable	Agreeable
3.	Turbidity	NTU	IS 3025 Part-10 (1984:RA2022)	1	5	3.02
4.	Electrical Conductivity at 25°C	µS/cm	IS 3025 Part -14 (2013:RA2019)	-	-	279.0
5.	Total Dissolved Solids at 180°C	mg/l	IS 3025 Part -16 (2023)	500	2000	181.35
6.	pH at 25°C	--	IS 3025 Part-11 (2022)	6.5-8.5	No relaxation	7.5
7.	Phenolphthalein Alkalinity	mg/l	IS 3025 Part -23(1986:RA2019)	--	--	Nil
8.	Total Alkalinity as CaCO ₃	mg/l	IS 3025 Part -23(1986:RA2019)	200	600	74.0
9.	Total Hardness as CaCO ₃	mg/l	IS 3025 Part -21(2009:RA2019)	200	600	116.0
10.	Ammonical-Nitrogen	mg/l	IS 3025 Part 34 (1988:RA2019)	0.5	No relaxation	ND
11.	Nitrite (N)	mg/l	IS 3025 Part-34 (1988:RA2019)	--	--	ND
12.	Chlorides as Cl	mg/l	IS 3025 Part -32 (1988:RA2019)	250	1000	14.0
13.	Residual Chlorine	mg/l	IS 3025 Part -26 :2021	0.2	1.0	0.30
14.	Coliform Count	MPN/100ml	IS 1622 (1981)	Nil	Nil	0

Remark: On the basis of above tested parameters, water sample 1 found satisfactory and may be used for drinking purpose.

Abir
21/6/25
Tested By
(Asstt. Chemist)

M. Kaushal
21/6/25
Reviewed By
(Chemist)

Abir
21/6/25
Authorized Signatory
(ACWA HP - I)

Disclaimer

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 Delhi Jal Board	DELHI JAL BOARD (GOVT. OF N.C.T. DELHI) QUALITY CONTROL LABORATORY, WATER TREATMENT PLANT HAIDERPUR, DELHI-110085.	 
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TEST REPORT

Nature of sample: Drinking water/Public Complaint			
Customer Name	Mr. Vaibhav	Unique Identification No.	A631525
Customer Address	H.No.- A1/63 Ground Floor, A1- Block, Janakpuri.	Letter no/Receipt No./Complaint no.	60
Letter date/Complaint date	30.05.2025	Date of Analysis started	01.06.2025
Date of Sample Collection/Deposit	31.05.2025	Date of Analysis Completed	02.06.2025
Sample Collected/deposited by	Mr. Kaushal	Reporting Date	02.06.2025
Sample details-			
S. No.	Particulars of Samples	Quantity of Samples	
1.	Clear	04 Litre	

Test Results

S. No.	Characteristics	Unit	Test Methods	As per IS 10500-2012		Results
				Desirable limit	Permissible limit	
1.	Colour	CU	IS 3025 Part-4 (2021)	5	15	2 C.U.
2.	Odour	--	IS 3025 Part-5 (2018)	Agreeable	Agreeable	Agreeable
3.	Turbidity	NTU	IS 3025 Part-10 (1984:RA2022)	1	5	3.10
4.	Electrical Conductivity at 25°C	µS/cm	IS 3025 Part -14 (2013:RA2019)	-	-	277.0
5.	Total Dissolved Solids at 180°C	mg/l	IS 3025 Part -16 (2023)	500	2000	180.05
6.	pH at 25°C	--	IS 3025 Part-11 (2022)	6.5-8.5	No relaxation	7.4
7.	Phenolphthalein Alkalinity	mg/l	IS 3025 Part -23(1986:RA2019)	--	--	Nil
8.	Total Alkalinity as CaCO ₃	mg/l	IS 3025 Part -23(1986:RA2019)	200	600	73.0
9.	Total Hardness as CaCO ₃	mg/l	IS 3025 Part -21(2009:RA2019)	200	600	115.0
10.	Ammonical-Nitrogen	mg/l	IS 3025 Part -34 (1988:RA2019)	0.5	No relaxation	ND
11.	Nitrite (N)	mg/l	IS 3025 Part-34 (1988:RA2019)	--	--	ND
12.	Chlorides as Cl	mg/l	IS 3025 Part -32 (1988:RA2019)	250	1000	14.0
13.	Residual Chlorine	mg/l	IS 3025 Part -26 :2021	0.2	1.0	0.25
14.	Coliform Count	MPN/100ml	IS 1622 (1981)	Nil	Nil	0

Remark: On the basis of above tested parameters, water sample 1 found satisfactory and may be used for drinking purpose.

M. K. Singh
2/6/25
Tested By
(Asstt. Chemist)

A. G.
2/6/25
Reviewed By
(Chemist)

Anil
2/6/25
Authorized Signatory
(ACWA HP - I)

Disclaimer

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DELHI JAL BOARD (GOVT. OF N.C.T. DELHI)
QUALITY CONTROL LABORATORY,
WATER TREATMENT PLANT HAIDERPUR,
DELHI-110085.



TEST REPORT

Nature of sample: Drinking water/Public Complaint

Customer Name	Mr. Bharat Singh	Unique Identification No.	A731525
Customer Address	H.No.- A1/57 2 nd Floor, A1-Block, Janakpuri.	Letter no/Receipt No./Complaint no.	61
Letter date/Complaint date	30.05.2025	Date of Analysis started	01.06.2025
Date of Sample Collection/Deposit	31.05.2025	Date of Analysis Completed	02.06.2025
Sample Collected/deposited by	Mr. Kaushal	Reporting Date	02.06.2025

Sample details-

S. No.	Particulars of Samples	Quantity of Samples
1.	Clear	04 Litre

Test Results

S. No.	Characteristics	Unit	Test Methods	As per IS 10500-2012		Results
				Desirable limit	Permissible limit	
1.	Colour	CU	IS 3025 Part-4 (2021)	5	15	2 C.U.
2.	Odour	--	IS 3025 Part-5 (2018)	Agreeable	Agreeable	Agreeable
3.	Turbidity	NTU	IS 3025 Part-10 (1984:RA2022)	1	5	2.73
4.	Electrical Conductivity at 25°C	µS/cm	IS 3025 Part -14 (2013:RA2019)	-	-	271.0
5.	Total Dissolved Solids at 180°C	mg/l	IS 3025 Part -16 (2023)	500	2000	176.15
6.	pH at 25°C	--	IS 3025 Part-11 (2022)	6.5-8.5	No relaxation	7.4
7.	Phenolphthalein Alkalinity	mg/l	IS 3025 Part -23(1986:RA2019)	--	--	Nil
8.	Total Alkalinity as CaCO ₃	mg/l	IS 3025 Part -23(1986:RA2019)	200	600	72.0
9.	Total Hardness as CaCO ₃	mg/l	IS 3025 Part -21(2009:RA2019)	200	600	113.0
10.	Ammonical-Nitrogen	mg/l	IS 3025 Part-34 (1988:RA2019)	0.5	No relaxation	ND
11.	Nitrite (N)	mg/l	IS 3025 Part-34 (1988:RA2019)	--	--	ND
12.	Chlorides as Cl	mg/l	IS 3025 Part -32 (1988:RA2019)	250	1000	14.0
13.	Residual Chlorine	mg/l	IS 3025 Part -26 :2021	0.2	1.0	0.32
14.	Coliform Count	MPN/100ml	IS 1622 (1981)	Nil	Nil	0

Remark: On the basis of above tested parameters, water sample 1 found satisfactory and may be used for drinking purpose.

M.19
2/6/25
Tested By
(Asstt. Chemist)

M
2/6/25
Reviewed By
(Chemist)

M
2/6/25
Authorized Signatory
(ACWA HP - I)

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 Delhi Jal Board	DELHI JAL BOARD (GOVT. OF N.C.T. DELHI) QUALITY CONTROL LABORATORY, WATER TREATMENT PLANT HAIDERPUR, DELHI-110085.	  International Year of Cooperatives
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TEST REPORT

Nature of sample: Drinking water/Public Complaint			
Customer Name	Ms. Rajni Mahajan	Unique Identification No.	A831525
Customer Address	H.No.- A1/141 2 nd Floor, A1- Block, Janakpuri.	Letter no/Receipt No./Complaint no.	62
Letter date/Complaint date	30.05.2025	Date of Analysis started	01.06.2025
Date of Sample Collection/Deposit	31.05.2025	Date of Analysis Completed	02.06.2025
Sample Collected/deposited by	Mr. Kaushal	Reporting Date	02.06.2025
Sample details-			
S. No.	Particulars of Samples	Quantity of Samples	
1.	Clear	04 Litre	

Test Results

S. No.	Characteristics	Unit	Test Methods	As per IS 10500-2012		Results
				Desirable limit	Permissible limit	
1.	Colour	CU	IS 3025 Part-4 (2021)	5	15	2 C.U.
2.	Odour	--	IS 3025 Part-5 (2018)	Agreeable	Agreeable	Agreeable
3.	Turbidity	NTU	IS 3025 Part-10 (1984:RA2022)	1	5	2.87
4.	Electrical Conductivity at 25°C	µS/cm	IS 3025 Part -14 (2013:RA2019)	-	-	273.0
5.	Total Dissolved Solids at 180°C	mg/l	IS 3025 Part -16 (2023)	500	2000	177.45
6.	pH at 25°C	--	IS 3025 Part-11 (2022)	6.5-8.5	No relaxation	7.5
7.	Phenolphthalein Alkalinity	mg/l	IS 3025 Part -23(1986:RA2019)	--	--	Nil
8.	Total Alkalinity as CaCO ₃	mg/l	IS 3025 Part -23(1986:RA2019)	200	600	72.0
9.	Total Hardness as CaCO ₃	mg/l	IS 3025 Part -21(2009:RA2019)	200	600	114.0
10.	Ammonical-Nitrogen	mg/l	IS 3025 Part-34 (1988:RA2019)	0.5	No relaxation	ND
11.	Nitrite (N)	mg/l	IS 3025 Part-34 (1988:RA2019)	--	--	ND
12.	Chlorides as Cl	mg/l	IS 3025 Part -32 (1988:RA2019)	250	1000	15.0
13.	Residual Chlorine	mg/l	IS 3025 Part -26 :2021	0.2	1.0	0.29
14.	Coliform Count	MPN/100ml	IS 1622 (1981)	Nil	Nil	0

Remark: On the basis of above tested parameters, water sample 1 found satisfactory and may be used for drinking purpose.

Maitra
21/6/25
Tested By
(Asstt. Chemist)

H
21/6/25
Reviewed By
(Chemist)

Maitra
21/6/25
Authorized Signatory
(ACWA HP - I)

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Q

लाइसेंस सं. ग.क्षे.का./क्यू एम/एल-8004252.1
Licence No. CRO/ QMS/L-8004252.1

जारी:
मैसर्स दिल्ली जल बोर्ड,
गुणवत्ता नियंत्रण प्रयोगशाला,
जल उपचार संयंत्र
हाइदरपुर, दिल्ली - 110085

Issued to :
M/s. Delhi Jal Board,
Quality Control Lab
Water Treatment Plant,
Haiderpur, Delhi - 110085

अनुसूची
SCHEDULE

वे उत्पाद सेवाएं/प्रक्रम जिनके संबंध में कार्यालय/ईकाई को गुणता प्रबंध पद्धति प्रमाणन लाइसेंस नवीकृत किया गया है:

Products Services/Processes with respect to which the office/unit has been **recertified** the licence for **Quality Management Systems Certification**:

“Physical, chemical and microbiological testing of water sample for ascertaining of water Quality as per IS 10500 : 2012 guidelines (physical, chemical and Bacteriological parameters).”

Not Applicable : Design and development of products and services. (as per Cl. 8.3)

At : M/s Delhi Jal Board, Quality Control Lab, Water Treatment Plant, Haiderpur, Delhi - 110085.

(Dr. R.K Tyagi)

Deputy Director General (Central)

भारतीय मानक ब्यूरो के लिए

For BUREAU OF INDIAN STANDARDS

भारतीय मानक ब्यूरो
BUREAU OF INDIAN STANDARDS

एक क्षेत्रीय कार्यालय/Central Regional Office
661/9/A, चौकस टॉवर/Konektus Tower-1,
1^{री} मंजिल/1st floor, सेक्टर-11, शिवभूमी मार्ग,
एनएच-9, गाँव/Shaheedji Marg, नई दिल्ली





Q

M

S

फॉर्म III (स्कीम III के पैरा 3 के तहत पैरा (5) को देखें)
Form III (Refer Sub-Para (5) of Para 3 of Scheme III)

भारतीय मानक ब्यूरो BUREAU OF INDIAN STANDARDS

गुणता प्रबंध पद्धति प्रमाणन लाइसेंस
LICENSE FOR THE QUALITY MANAGEMENT SYSTEMS CERTIFICATION

राष्ट्रीय प्रत्यायन प्रमाणन निकाय बोर्ड, नई दिल्ली द्वारा प्रत्यायित
(Accredited by National Accreditation Board for Certification Bodies, New Delhi)

लाइसेंस सं. म.शे.का./क्यू एम/एल -8004252.1
Licence No. CRO/ QMS/L-8004252.1

1. भारतीय मानक ब्यूरो अधिनियम, 2016 (2016 का 11) द्वारा प्रदान की गई शक्तियों के आधार पर, ब्यूरो
By virtue of the power conferred on it by, the Bureau of Indian Standards Act 2016 (11 of 2016), the
Bureau hereby recertifies to

मेसर्स दिल्ली जल बोर्ड,
गुणवत्ता नियंत्रण प्रयोगशाला,
जल उपचार संयंत्र
हैदरपुर, दिल्ली - 110085

M/s. Delhi Jal Board,
Quality Control Lab
Water Treatment Plant,
Haiderpur, Delhi - 110085

को (जिन्हें इसके बाद लाइसेंसधारी कहा गया है)। इसके साथ लगी अनुमति में विशेष रूप से वर्णित उत्पादों और/या सेवाओं या प्रक्रमों के संबंध में ब्यूरो के गुणवत्ता प्रबंध पद्धति प्रमाणन के लाइसेंसधारियों के रजिस्टर (री) में उमी मध्या से सूचीबद्ध होने का अधिकार और लाइसेंस प्रदान करता है, जो इस लाइसेंस की है। इस प्रकार के उत्पाद और/या सेवाएं या प्रक्रम लाइसेंसधारी द्वारा, आईएस/आईएसओ 9001:2015 के अनुरूप गुणवत्ता प्रबंध पद्धति के अनुसार केवल ऊपर बताए गए पते (पते) पर निर्मित/प्रदत्त/ प्रचलित किए जाएंगे।

(hereinafter called the Licensee) the right and licence to be listed in the Bureau's register(s) of Licensees of **Quality Management Systems Certification** in respect of the products and/or services of processes particularly described in the schedule hereto, bearing the same number as this licence. Such products and/or services or processes shall be manufactured/ provided/carried out by the Licensee at only the address (es) given above, and under the Quality Management Systems in accordance with

IS/ISO 9001:2015

2. यह लाइसेंस इस लाइसेंस का विनियम करने वाले उपरोक्त अधिनियम और इसके अधीन बनाए गए नियमों और विनियमों के संबद्ध प्रावधानों के अंतर्गत नवीकृत किया गया है और लाइसेंसधारी एतद्वारा ब्यूरो को उपरोक्त नियमों और विनियमों का विधिवत पालन करने का वचन देता है।

The licence is **recertified** subject to the relevant provisions of the above Act and the rules and regulations made there under governing the licences referred to above, and the Licensee hereby covenants with the Bureau duly to observe with the said Rules and Regulations.

यह लाइसेंस 07th जनवरी 2025 से 06th जनवरी 2028 तक वैध होगा और इसका विनियमों के अनुसार नवीकरण किया जा सकेगा।

This licence shall be valid from 7th January 2025 to 06th January 2028 and may be recertified as prescribed in the Regulations.

2025 के फरवरी माह के सातवें दिन हस्ताक्षरित एवं मुहूर्तित।

Signed, sealed and dated this Seventh Day of February 2025.

भारतीय मानक ब्यूरो
BUREAU OF INDIAN STANDARDS
मध्य क्षेत्रीय कार्यालय/Central Regional Office
GGI-ए/ए, इन्दौर-462015
आई-मार्ग/04 फ्लोर, ईश्वरभूत मार्ग, नई दिल्ली-110002
शुभ्रुति मार्ग/Shybhuti Marg, New Delhi-110002



R.K. Tyagi
(Dr. R.K Tyagi)
Deputy Director General (Central)
भारतीय मानक ब्यूरो के लिए
For BUREAU OF INDIAN STANDARDS



**PFA Undertaking-cum-Affidavit on behalf of Respondent DJB, Chief Engineer
Delhi Jal Board**

1 message

Adv. M. Aamir Faiyaz <aamirfaiyaz99@gmail.com>

Wed, Jun 4, 2025 at 4:33 PM

To: divyakant@lahotiadvocates.com, secy-moef@nic.in, secydws@nic.in, chdpcc@nic.in, mscb.cpcb@nic.in,
cgwb@nic.in, csdelhi@nic.in

Cc: Ajay Vikram Singh <ajayvikramsingh563@gmail.com>

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 116/2025

In the matter of

Resident Welfare Association

A1 Block Janakpuri

Applicant

Versus

Delhi Jal Board & Ors.

Respondents

PFA Undertaking-cum-Affidavit is being filed in compliance with the directions issued by this Tribunal in its Order dated **30.05.2025**

From the Office of

AJAY VIKRAM SINGH

Advocate-on-Record

Supreme Court of India

Ch. No. 103, Lawyers' Chambers,

30, Pt. DDU Marg, New Delhi-110002

+919868632122

 Undertaking.pdf
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